

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR BVM FINANCE PRIVATE LIMITED NOT HAVING ANY**  
**BUSINESS ACTIVITIES AT PRESENT**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor alongwith PAN/CIN/LLP No.	BVM FINANCE PRIVATE LIMITED CIN : U65910GJ1994PTC022164
2.	Address of the registered office	Block No. 457, Village Chhatral, Taluka Kalol, Dist. Gandhinagar, Gujarat 382729
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Gujarat
5.	Installed capacity of main products/services	Not applicable as the Company has no manufacturing operations
6.	Quantity and value of main products/services sold in last financial year	The Company has no material business operations in the last financial year
7.	Number of employees/workmen	0
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at :	Details can be obtained by sending email at : <a href="mailto:sachin.bhattbhatt@gmail.com">sachin.bhattbhatt@gmail.com</a> or <a href="mailto:cirp.bvm@gmail.com">cirp.bvm@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email at : <a href="mailto:sachin.bhattbhatt@gmail.com">sachin.bhattbhatt@gmail.com</a> or <a href="mailto:cirp.bvm@gmail.com">cirp.bvm@gmail.com</a>
10.	Last date for receipt of expression of interest	19/04/2024
11.	Date of issue of provisional list of prospective resolution applicants	22/04/2024
12.	Last date for submission of objections to provisional list	27/04/2024
13.	Date of issue of final list of prospective resolution applicants	29/04/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	29/04/2024
15.	Last date for submission of resolution plans	04/06/2024
16.	Process email id to submit Expression of interest	cirp.bvm@gmail.com

**Place :- Vadodara  
Date :- 04/04/2024**

**Sd/-  
Mr. Sachin Dinkar Bhattbhatt  
Resolution Professional for BVM Finance Private Limited  
Registration No.: IBBI/IPA-003/IP-N000138/2017-2018/11514  
A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads,  
Gotri, Vadodara 390 023**